Post Offices in Andhra Pradesh

300. SHRI JANARDHANA REDDY: Will the minister of COMMUNICATIONS be pleased to state:

- (a) the number of villages in Andhra Pradesh which are still without Post Offices; and
- (b) the number of Post Offices proposed to be opened in the villages in the State during 1977-78?

THE MINISTER OF COMMUNICA-TIONS (SHRI GEORGE FERNANDES): (a) 14,119 out of 27,221 villages in Andhra Pradesh are without Post Offices.

(b) 155.

Telephone connections in Andhra Pradesh

301. SHRI N. JANARDHANA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of telphone exchanges <i) opened during the last two years and (ii) proposed to be opened during the current year in Andhra Pradesh; and
- (b) the number of telephone connections provided in Andhra Pradesh during the last two years and the number of pending applications for new connections ?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): <a) (i) 50 exchanges were opened in 1975-76 and 76 in 1976-77.

(ii) 100 exchanges are proposed to be opened during the current year.

(b) 9820 connections were provided in 1975-76 and 10266 in 1976-77.

Pending applications as on 1-6-77 are 3317.

Wages for agricultural workers

302. SHRI SANAT KUMAR RAHA:

DR. Z. A. AHMAD:

SHRI JAGJIT SINGH ANAND:

SHRI LAKSHMANA MAHA-PATRO:

SHRI BHOLA PRASAD:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to slate:

- (a) the rates of minimum wages for agricultural workers now fixed by each State Government and Union Territory;
- (b) whether all the State Governments and Union Territories have refixed the revised rates of minimum wages for the agricultural workers; and
- (c) if not what further steps Government propose to take to have the revised rates fixed by the remaining State Governments and Union Territories?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (c) Almost all the State Governments/Union Territories have fixed/revised minimum wages under the Minimum Wages Act, 1948 in respect of agricultural labour. A statement indicating the present position is appended.

Statement

State-wise Minimum Wages in Agriculture

Name of the States	Date from which effective	Rates of wages
Central Gon crament	18th Septemder, 1976	Rs. 4.45 to Rs. 6.50 according to areas.
Andhra Pradesh	2nd December, 1975	Rs. 3.00 to Rs. 5.00 per day according to areas.

Name of the Sta	ates		Date from which effective		Rates	of wages	1
Assam .			October, 1974	F		day with one	y or Rs. 4.50 to meal, according
Bihar .		ž	July, 1975	(in all dist	s. 5.00 per or ricts except according	iay plus Nashta East & West to areas.
Gujarat .	. "	*	5th January, 1976	Rs.	5.50 per da	y or Rs. 2,0	00/- per annum.
Haryana .		×	31st December, 1975			ay with me rout meals.	als or Rs. 7.00
Himachal Prade	sh	٠	15th July, 1975	Rs.	4.25 per da	ıy.	
Jammu & Kashi	mir	2	No minimum wages	have been fixed so far.			
Karnataka .		*	2nd October, 1975			5.60 per d	ay according to be of land.
Kerala		į.	15th September, 197			for light wo hard work.	
Madhya Pradesh	ı	10	2nd October, 1975		3.50 to Rs ones.	4.00 per d	ay according to
Maharashtra .		*	March, 1974	Rs.	3.00 to Rs.	4.50 per da	ıy.
Manipur		į	_	Rs.	6.50 per	day.	
Meghalaya .			2nd September, 1975			lay with me hout meals.	eals or Rs. 5.00
Nagaland .		Ų,	Minimum wages	fixe	d.		
Orissa			1st January, 1976	Rs.	4.00 per d	av.	
Punjab		***	11th July, 1975	Rs.	4.65 to Rs.	5.65 per da	y with meals or er day without
Rajasthan .		Ç.	January, 1975	Rs.	4.25 to R	5.00 acce	rding to areas.
Sikkim		8	Minimum Wages Act, 1948 not yet extended.				
Tamil Nadu .		ĸ	2nd March, 1976	Rs.	3.50 to R:	s. 5.00 per Rs. 3.00	day (Adults), per day (Non- of operations.
Tripura		5	15th August, 1975	Rs.	4.00 per d	ay.	
Uttar Pradesh .		0	23rd October, 1975	Rs.	4.50 to Rs.	Total M	y according to
West Bengal			1st October, 1975		CANADA MINISTER MA		
			Daily Rate				
					Basic	D.A.	Total
			Ad	uit:	5,60	2.50	8.10 per day
			Ch	ııa:	4.00		5.82 per day
					М	onthly Rate	
			Ad	ult:	80.60	65.10	145.70
			Ch	ild:	39.00	47.25	86.25

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to Questions

Andaman & Nicobar Islands	1st June, 1976	Rs. 5.50 per day.	
Arunachal Pradesh .	No Agricultural workers.		
Chandigarh	15th July, 1975	Rs. 5.50 to Rs. 7.50 per day with meals or Rs. 6.25 without meals.	
Dadra & Nagar Haveli.	15th April, 1976	Rs. 5.50 per day.	
Delhi	1st October, 1975	Rs. 6.75 per day or Rs. 175.50 per month.	
Goa, Daman & Diu .	24th November, 1975	Rs. 4.00 to Rs. 5.00 per day according to class of work.	
Lakshadweep	No agricultural workers in the territory.		
Mizoram	Committee appointed to advise Government on the fixation of minimum wages in agriculture.		
· · · · · · · · · · · · · · · · · · ·	1st May, 1976	Rs. 3.50 to Rs. 9.00 per day according to areas and nature of work	

303. [Transferred to the 23rtl June, 1977.] विदेशों में बसे भारतीय मूल के लोगों की समस्याएं

304. श्री प्रकाश बीर शास्त्री : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार विदेशों में बसे हुए भारतीय मुल के व्यक्तियों की समस्याओं के ग्रध्ययन के लिए विदेश मंत्रालय में एक विशेष विभाग खोलने के किसी प्रस्ताव पर विचार कर रही है; और
- (छ) यदि हां, तो इस सम्बन्ध में व्यीरा क्या

Problems facing persons of Indian origin settled abroad

304. SHRI PRAKASH VEER SHASTRI Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to create a special cell in his Ministry to study the problems of persons of Indian origin settled abroad; and
- (b) if so, what are the details in this regard?]

विदेश मंत्री (श्री ग्रटल विहारी वाजपेयी): (क) और (ख) जी हां। व्यौरा अभी तैयार किया जा रहा है।

t[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) and (b) Yes, Sir.

The details are currently being worked out]

दक्षिण भारत में संसद के एक प्रधिवेशन का ग्रायोजन

305. श्री प्रकाशवीर शास्त्री: क्या संसदीय कार्य और अम मंत्री यह बताने की छपा करेंगे

- (क) क्या दक्षिण भारत के किसी स्थान में संसद का एक अधिवेशन करने की संभावना पर विचार किया जा रहा है;
- (ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है; और
- (ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो तो क्या वित्तीय कारणों के घलावा भी ऐसे कोई कारण हैं जो दक्षिण भारत में संसद का एक अधिवेशन करने के मार्ग में बाधक हैं ?

t[] English translation.